

MEGHALAYA LEGISLATIVE ASSEMBLY
RE-ASSEMBLED BUDGET SESSION
(BULLETIN)
WEDNESDAY, THE 2ND JUNE, 2010.

The House met at 11. A.M. with the Hon'ble Speaker in the Chair, and transacted business till 1:25 P.M. The day was allotted for transaction of Private Members' Business.

1. Questions :

Starred Question No. 20 to No. 25 were disposed off till 12 P.M. On Starred Question No. 20, Supplementary Questions were raised by Shri James K Sangma, MLA, Shri Manas Chaudhuri, MLA, Shri Ardent M Basaiawmoit, MLA and Shri Conrad K Sangma, MLA. On Starred Question No. 21, Supplementary Questions were raised by Shri Phillipole D Marak, MLA Shri Ardent M Basaiawmoit, MLA, Shri Marcuise N Marak, MLA, Shri E.C.B. Bamon, MLA, Shri James K Sangma, MLA and Shri T. D. Shira, MLA. On Starred Question No.22, Supplementary Questions were raised by Shri James K Sangma, MLA and Shri Conrad K Sangma, MLA. On Starred Question No. 23, Supplementary Question were raised by Shri Phillipole D Marak, MLA, Shri Masonsing M Sangma, MLA and Shri P.A. Sangma, MLA. On Starred Question No. 24, Supplementary Questions were raised by Shri James K Sangma, MLA, Shri Manas Chaudhuri, MLA and Shri Conrad K Sangma, MLA. On Starred Question No. 25, Supplementary Question were raised by Shri James K Sangma, MLA, Shri Manas Chaudhuri, MLA and Shri Paul Lyngdoh, MLA.

Immediately after Question Hour Dr. P. W. Khongjee, Parliamentary Secretary, was on his feet and asked the Hon'ble Speaker whether any decision has been taken on the question of Parliamentary Secretaries' participation in discussion or suggestion by them during Question Hour. The Hon'ble Speaker replied that the matter is still being examined.

2. Calling Attention Notice:

Shri Paul Lyngdoh, MLA call the attention of the Minister in-charge, PHE under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the new item published in 'The Meghalaya Times' Dt. 19.05.10 under the caption "contaminated PHE Water kills 3".

Shri Prestone Tynsong, Minister i/c PHE gave a reply.

Shri James K Sangma, MLA interrupted and said that he was not satisfied with the reply of the Minister and protested. But the Chairman did not allow him to sought clarification and informed that Rules does not permit to do so.

3. General Discussion on the Budget:

Shri Paul Lyngdoh, MLA spoke on the need to encourage settlement in New Shillong town, the need to provide facilities to Labour Department and also to complete the Shillong Bypass immediately.

Shri Conrad K Sangma, Leader of Opposition spoke on the role of the Education Department. He said that he appreciates the efforts of the Minister and the Department, but no results can be seen. On Umroi Airport, he wants to know the date of land compensation offered to the land owners. He also said that the State has to complete all the projects in time like Assam. Money is not the problem, but it is poor initiative and performance by the Government. He also said that though competition is welcomed, but at the same time jobs for the local youths also have to be protected.

Marcuise N. Marak, MLA, spoke on law and order in the State. He said that people are living in fear psychosis and cited the case of kidnapping of a Nokma & illegal collection in NH 62 by Government officials. He also spoke on roads connectivity and transport. He said that NH 62 which is the lifeline of Garo Hills should be repaired immediately and the Simsang Bridge also has to be completed

4. ADJOURNMENT :

Since there was no more Business to be transacted, the House was adjourned till 11 a.m. on Thursday, the 3rd June, 2010.

W. M. Rymbai
Secretary,
Meghalaya Legislative Assembly.